



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	Hearing	111	Ahamed Nizar Moi-deen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SATISH K.V 8884321353	Respondent	
②	Kr. Bheshyam Chari 9003020650	Petitioner	

Counsel for petitioner is present. Heard him. He has filed written arguments. Counsel for respondents is present. Heard him in part.

For continuation, list it on 02.08.2017.


MEMBER (J)


MEMBER (T)